

scale. A large amount of foreign exchange is earned through export of opium. I am sorry to say that this year the officials have refused to issue licences to opium cultivators due to wrong policies of the Government. Farmers cannot cultivate opium without licence. In this regard, an M.P. from Bareilly raised this issue yesterday in the House. Besides, the Departmental officials don't visit the farms of those farmers whose crops have been damaged. With the result the cultivators don't get licences. Though the Departmental officials have circulated pamphlets inviting people to extract opium from damaged crop, yet licences are not being issued to those who are interested in it. Therefore, I would like to urge upon the Government to issue licences to opium cultivators without any delay. (Interruptions)

13. 00 hrs.

SHRI TEJ NARAYAN SINGH (Buxar): Mr Deputy Speaker, Sir, it has not been raining in Bihar for the last one year. With the result Bihar is experiencing famine. In Bihar, wells, ponds and rivers have dried up and drinking water is not available there for human consumption. The general public in Bihar is in great distress. The Government of India is well aware of the situation but it has not taken any action so far in this regard. The poor people are migrating from Bihar to other States in search of job. Therefore, I would like to demand that the Government of India should release a sum of Rs. 1400 crore as relief to Bihar so that relief work could be carried out and migration of poor people could be stopped.

Secondly, provision of electricity should be made there. The tube wells, which are out of order, should be repaired and for this purpose, boring be made in every village especially in Harijan localities, so that poor people may get drinking water. I hope the Government of India will take note of it and provide relief to Bihar Government at the earliest so that the Government of Bihar could meet the situation.

MR. DEPUTY SPEAKER: Now Zero hour is over. We shall go to the next item please I call Shri Pradhanani

(Interruptions)

[Translator]

SHRI SUFRAJ MANDAL (Godda): I have been giving notice for the last three days but I am not being given an opportunity to speak. (Interruptions)

SHRI MUMTAZ ANSARI (Kodarma): I should also be given an opportunity to speak. I have also been giving notice for the last three days. (Interruptions)

13. 02 hrs.

COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

Reports of Study Tours

[English]

SHRI K. PRADHANI (Nowrangpur): I beg to lay on the Table a copy each (Hindi and English versions) of the following Reports:

- (i) Report on Study Tour of Study Group I of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Guwahati, Agartala, Calcutta, Darjeeling and Patna during June-July 1992.
- (2) Report on Study Tour of Study Group-II of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on its visit to Bombay, Cochin, Kottayam, Coimbatore, Ooty, Mysore and Bangalore during June-July, 1992.